(b) if so, what are the details thereof?

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THE MINISTER OT STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, **ELECTRONICS** AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH); (a) and (b) No, Sir. Government has no such proposal under consideration.

सौर ऊर्जा के विकास हेत्र सोवियत संघ की सहायता

448 भी बापुरावजी मास्तरावजी **वेशमुख:** क्या प्रधान मंत्री यह बताने की जपा करेंगे किः

- (क) क्या यह मज है कि सौर ऊर्जा के विज्ञास हेत् हमारे प्रशासीं में सोवियत संघ ते पहाय अदेते हा प्रस्थाव किया है; और
- (ख) यदि हां, तो इसका ब्यौरा क्या **ह** ?

विज्ञान तथा श्री जोगिको, इलैक्ट्रॉनिकी ग्रीर पर्यावरण तथा महासागर विकास विभागें में राज्य मंत्री (श्रो चन्द्र प्रताप नारायण सिंह): (क) और (ख) सीर ऊर्जी का उपयाग उन क्षेत्रों में के एक है जिन्हें विज्ञान और श्रीदांगिको में सहयोग ं के भारत-सोवियत कार्यक्रम में शामिल किया नका है। यह एक परस्पर प्रहयोग का कार्यक्रम है जिसके अन्तर्गत कुछ चुने हुए विषयों में वैज्ञानिकों का आदान-प्रदान, सुचना भीर विकास का भादान-प्रदान श्रीर उपकरणों का परीक्षण शामिल है। इन विषयों का संबंध सीर संग्राहकों के लिए चिलेक्टिकोटिंग, सौर शापीय विद्यत अनित के प्रायोगिक माडल और स्टेनिंग साईकल के माधार पर एक प्रयोगिक सौर बिजली बर ने निर्माण से है।

Implementation of Bonded Labour system abolition act of 1976

SANTOSH SAHU: Will the Minister of LABOUR be pleased to state what special steps have been taken by Government to ensure that the Bonded Labour System Abolition Act of 1976 is properly implemented in all the States?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR); The Labour Minister has requested the State Chief Ministers to order thorough surveys with a view to ensure total abolition of the system without delay.

The urgency of the task has been repeatedly stressed on Stat_e Govern ments at meetings of State Labour Ministers as well ag State Labour Secretaries.

A Central Standing Committee on Befeided, Migrant and Casual Labour, has also been get up to monitor pro-gresg in this regard.

450. [Transferred to the 2nd March, 1982.]

Computers In Devnagri

- SHTVA 451. SHRI **CHANDRA** JHA: Will the PRIME MINISTE be pleased to state:
- (a) whether it is a fact that Gov< ernment are considering a plan to make computers in Devnagri;
- (b) if so, what are the details thereof; and
- (c) if answer to part (a) above be in negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO); (a) ahd (b) To facilitate use of the scripts of our languages, especialls Devnagri, computers, the Depart-mAit of (DOE) Electronics organised symposium on "Linguistic Implications of computer based Information Systems' m November, 1978 in New Delhi. Based on the outcome of the symposium and further analysis 10

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tecfctaology development projects were formulated and funded, 5 of which relate to the use of Devnagri in computers. Then, in March, 1980, the DOE set up a committee on •Standardisation of Indian Script Codes for Information Interchange and Key-Board Layout'. The Final Report expected shortly. Α Computerisation Project has been initiated in the Department of Electronics to effectively coordinate activities, and to propose various design standards in this area.

Written Answers

(c) Does not arise in view of reply to (a) and (b) above.

Norms laid down by 15th taduua Labour Conference regarding baaed minimum wage⁵

482. SHRI ARABINDA GHOSH: Will the Minister of LABOUR be pleased to state what steps Goverm-ment have taken for need-based minimum wages on the basis of norms laid down by the 15th Indian Labour Conference?

THE DEPUTY MINISTER IN THE MINISTRY OP LABOUR (SHRI DHARMAVIR): The criteria for fixation of minimum wage_{fl} is on« of the elements on which a decision would have to be taken while formulating the National Wage Policy. It has been decided to finalise a statement on National Wage Policy in consultation with the representatives of employers and workers at the Indian Labour Conference proposed to be convened during the course of this year.

Reflation of recruitment for Jobs abroad

493. SHRIMATI HAMIDA HABIB-ULLAH:

SHRIMATI RODA MISTRY:

Will the Minister of LABOUR bo pleased to state:

(a) whether Union Government proposes to introduce a suitable thwaemg system to regulate the acti-

of agents recruiting ftidian workers for jobs abroad; and

to Questions

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN TJffl MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) The proposed Emigration BUi will inter-alia provide for a licensing system to regulate the activities of agents recruiting Indian workers for jobs abroad.

Identification of bonded labour

454. SHRIMATI MONIKA DAS; Will the Minister of LABOUR b» pleased to state:

- (a) whether it is a fact that G*rernment have recently issued directions to the State Governments to speed up the process of identification of bonded labour ia their respective States; and
- (b) if so, what are the details of! the directions issued and what ** the reaction of the State Governments thereto?

THE DEPUTY MINISTER IN THB MINISTRY OF LABOUR fSHBI DHARMAVIR): (a) Yes, Sir.

(b) The State Governments hair* been requested to undertake urgent and effective stepis including undertaking of intensive local surveys in susceptible areas and to secure fl»« early eradication of bonded labour wherever found existing. A Stftl*-wise statement showing the numbe* of identified and freed bonded labqu* upto 31-12-81, as reported by *he State Governments, is attached.